

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 675 of 2019 in Cont.A 6 of 2019 in CP 17 of 2016 With
Cont.A 6 of 2019
IA 33 of 2017
IA 412 of 2018
IA 756 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021**

Name of the Company:

Bhupendra Patel & Ors
V/s
Hotel Oasis (Surat) Pvt Ltd & Ors

Section:

IA For Rejection of Cont.Petition/425/Rule 11 of NCLT Rules 2016/IA for
Directions

ORDER

Learned PCS Mr. Dhiren Dave appeared for Orig. Petitioner.

Learned Counsel Mr. Rajnish Sinha appeared for Respondent.

Pleadings are complete.

Matter to appear for hearing on 19.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)